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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/335/ (IB)/2017  
NAME OF THE PETITIONER(S) : PAHARPUR COOLING TOWERS LTD  
NAME OF THE RESPONDENT(S) : RAJKUMAR IMPEX PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	PAWAN JHABACH	COUNSEL FOR PETITIONER	K.P. Jhabach
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ORDER

Counsel for petitioner present and submitted that the matter has been settled and prays to withdraw the petition. The prayer is allowed. The petition is dismissed as withdrawn and to this effect, the counsel has made endorsement in the petition.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)

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